

Vidhan Sabha Question

Name of Department : Food, Civil Supplies & Consumer Affairs

Starred Question No. : 5225

Date of Answer : 11/8/2022

Subject : Allotment of PDS Depot.

Asked by : Sh. Harshwardhan Chauhan(Shillai)

Concerned Minister : Food, Civil Supplies & Consumer Affairs Minister.

| Question | | Reply |
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| Will the Food, Civil Supplies and Consumer Affairs Minister be pleased to state: | | <u>(a) and (b)</u> The information is laid on the Table of the House. |
| (a) | is it a fact that District Food Committee has allotted PDS Depot/Shop to Mahila Mandal Jaswi in Shillai Block; when it was sanctioned and is the Depot functional; if not, reason for the delay be given; and | |
| (b) | by when the Depot/Shop will be opened for the public? | |

Reply to part (a) and (b) of Starred Assembly Question Dy. No. 5225 asked by Sh. Harshwardhan Chauhan(Shillai) regarding "Allotment of PDS Depot":-

(a):- Yes please. It was allotted on 07.05.2022.

This Fair Price Shop has not been made functional due to the reasons that soon after the allotment of the above Fair Price Shop to the Mahila Mandal, Jaswi, a representation through the office of the Deputy Commissioner, Sirmour was received in the office of District Controller (FCS&CA), Sirmour from the members of the Mahila Mandal, Jaswi. Many objections regarding allotment of Fair Price Shop at Village Jaswi were raised by the Mahila Mandal Jaswi alleged that consent of all members has not been obtained. Accordingly, representation of Mahila Mandal Jaswi has been sent to the Block Development Officer, Shillai on 04.07.2022, Sub-Divisional Magistrate(C), Paonta Sahib & Shillai and Assistant Registrar, Cooperative Societies, Sirmour on 29.07.2022 for enquiry.

(b):- As soon as the enquiry report is received, decision regarding opening of Fair Price Shop at village Jaswin will be taken accordingly by the Public Distribution Committee/ District Controller, Food, Civil Supplies & Consumer Affairs, Sirmour at Nahan.
